Annexure-2

Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 20.05.2024

In accordance with Section 25(2) (e), IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

(Amount in ₹)

	Name of creditor	Details of claim				Details of claim admitted							Amount		(introduct in ()
SI. No.		Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of	Total Claim for Voting Share (₹)	Natu re of clai m	Amoun t covere	er % of voting related share in CoC	Amount of conting ent claim	mutual	Amount of claim under verification	Remarks, if any	
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